IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P-883/2016

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M/s. Holistic Dentistry (P) Ltd.

.... PETITIONER

SECTION:

Under Section 391 (1) to 394

Order delivered on 16.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rajan Gupta, Advocate

For the Respondent

For RD (NR) Delhi

: Mr. Manish Raj, Company Prosecutor

For Official Liquidator

:Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present.

At the request of the Ld. Counsel for the petitioner, the matter is posted

to 18.8.2017.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 16.8.2017